

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:3649  
ANSWERED ON:23.08.2004  
TIPAIMUKH DAM  
Meinya Dr. Thokchom

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether any proposal to construct Tipaimuka Dam is under the consideration of the Government;
- (b) if so, the details alongwith progress achieved so far;
- (c) whether the clearance from Ministry of Environment has been obtained;
- (d) if so, whether the concerned States have agreed to the proposal; and
- (e) if so, by when the work is likely to commence alongwith funds earmarked for the Dam?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

- (a) & (b) The Tipaimukh Hydro Electric Multipurpose Project (1500 MW) on river Barak in Manipur was accorded Techno- Economic Clearance by the Central Electricity Authority on 02.07.2003 at an estimated cost of Rs. 5163.86 crores including IDC at December, 2002 price level. Steps have been initiated to bring down the tariff to make it commercially viable and saleable after adding the transmission costs as the power would need to be wheeled out of the N.E. Region.
- (c) 1st and 2nd stage site clearance from the Ministry of Environment & Forests was obtained in May, 2002.
- (d) & (e) Memorandum of Understanding has been signed with the Government of Manipur and No Objection Certificates obtained from the States of Assam and Mizoram. NEEPCO has recently been asked to complete the field studies for the project at site including updating the DRP data.